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Title: Papers laid on the Table of the House by Ministers/members.

HON. SPEAKER: Now, Papers to be Laid on the Table. Shrimati Smriti Irani.

...(Interruptions)

THE MINISTER OF TEXTILES (SHRIMATI SMRITI ZUBIN IRANI): Madam, I beg to lay on the Table: --

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 394 of the Companies Act, 2013:-

- (i) Review by the Government of the working of the Jute Corporation of India Limited, Kolkata, for the year 2015-2016.
- (ii) Annual Report of the Jute Corporation of India Limited, Kolkata, for the year 2015-2016, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 5907/16/16]

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Jute Industries' Research Association, Kolkata, for the year 2015-2016, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Jute Industries' Research Association, Kolkata, for the year 2015-2016.

[Placed in Library, See No. LT 5908/16/16]

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Central Silk Board, Bangalore, for the year 2015-2016.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Central Silk Board, Bangalore, for the year 2015-2016, together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Silk Board, Bangalore, for the year 2015-2016.

[Placed in Library, See No. LT 5909/16/16]

- (4) (i) A copy of the Annual Report (Hindi and English versions) of the Powerloom Development and Export Promotion Council, Mumbai, for the year 2015-2016, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Powerloom Development and Export Promotion Council, Mumbai, for the year 2015-2016.

[Placed in Library, See No. LT 5910/16/16]

(5) A copy of the Memorandum of Understanding (Hindi and English versions) between the Central Cottage Industries Corporation of India Limited and the Ministry of Textiles for the year 2016-2017.

[Placed in Library, See No. LT 5911/16/16]

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI PRAKASH JAVADEKAR): Madam, I beg to lay on the Table a copy of the Report (Hindi and English versions) of the Justice Ashok Kumar Roopanwal (Retd.) Commission of Inquiry alongwith Memorandum of Action taken thereon under sub-section (4) of Section 3 of the Commissions of Inquiry Act, 1952.

[Placed in Library, See No. LT 5912/16/16]

THE MINISTER OF STATE OF THE MINISTRY OF POWER, MINISTER OF STATE OF THE MINISTRY OF COAL, MINISTER OF STATE OF THE MINISTRY OF NEW AND RENEWABLE ENERGY AND MINISTER OF STATE OF THE MINISTRY OF MINES (SHRI PIYUSH GOYAL): Madam, I beg to lay on the Table:--

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 394 of the Companies Act, 2013:-

- (a) (i) Review by the Government of the working of the Power

Finance Corporation Limited, New Delhi, for the year 2015-2016.

- (ii) Annual Report of the Power Finance Corporation Limited, New Delhi, for the year 2015-2016, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 5913/16/16]

- (b) (i) Review by the Government of the working of the Rural Electrification Corporation Limited, New Delhi, for the year 2015-2016.
- (ii) Annual Report of the Rural Electrification Corporation Limited, New Delhi, for the year 2015-2016, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 5914/16/16]

- (c) (i) Review by the Government of the working of the NHDC Limited, Bhopal, for the year 2015-2016.
- (ii) Annual Report of the NHDC Limited, Bhopal, for the year 2015-2016, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 5915/16/16]

- (d) (i) Review by the Government of the working of the SJVN Limited, Shimla, for the year 2015-2016.
- (ii) Annual Report of the SJVN Limited, Shimla, for the year 2015-2016, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 5916/16/16]

- (e) (i) Review by the Government of the working of the THDC India Limited, Rishikesh, for the year 2015-2016.
- (ii) Annual Report of the THDC India Limited, Rishikesh, for the year 2015-2016, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 5917/16/16]

- (f) (i) Review by the Government of the working of the Power Grid Corporation of India Limited, New Delhi, for the year 2015-2016.
- (ii) Annual Report of the Power Grid Corporation of India Limited, New Delhi, for the year 2015-2016, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 5918/16/16]

- (g) (i) Review by the Government of the working of the Bharat Gold Mines Limited, Kolar Gold Field, for the year 2015-2016.
- (ii) Annual Report of the Bharat Gold Mines Limited, Kolar Gold Field, for the year 2015-2016, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 5919/16/16]

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Joint Electricity Regulatory Commission (for the State of Goa & Union Territories), Gurgaon, for the year 2015-2016, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Joint Electricity Regulatory Commission (for the State of Goa & Union Territories), Gurgaon, for the year 2015-2016.

[Placed in Library, See No. LT 5920/16/16]

- (i) A copy of the Annual Report (Hindi and English versions) of the Jawaharlal Nehru Aluminium Research Development and Design

- Centre, Nagpur, for the year 2015-2016, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Jawaharlal Nehru Aluminium Research Development and Design Centre, Nagpur, for the year 2015-2016.

[Placed in Library, See No. LT 5921/16/16]

- (4) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Rock Mechanics, Bengaluru, for the year 2015-2016, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Rock Mechanics, Bengaluru, for the year 2015-2016.

[Placed in Library, See No. LT 5922/16/16]

- (5) (i) A copy of the Annual Report (Hindi and English versions) of the Central Power Research Institute, Bengaluru, for the year 2015-2016, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Power Research Institute, Bengaluru, for the year 2015-2016.

[Placed in Library, See No. LT 5923/16/16]

- (6) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Miners' Health, Kolar Gold Fields, for the year 2015-2016, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Miners' Health, Kolar Gold Fields, for the year 2015-2016.

[Placed in Library, See No. LT 5924/16/16]

- (7) A copy of the Memorandum of Understanding (Hindi and English versions) between the Indian Renewable Energy Development Agency Limited and the Ministry of New and Renewable Energy for the year 2016-2017.

[Placed in Library, See No. LT 5925/16/16]

- (8) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Wind Energy, Chennai, for the year 2015-2016, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Wind Energy, Chennai, for the year 2015-2016.

[Placed in Library, See No. LT 5926/16/16]

- (9) (i) A copy of the Annual Report (Hindi and English versions) of the National Power Training Institute, Faridabad for the year 2014-2015, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Power Training Institute, Faridabad for the year 2014-2015.

- (10) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (9) above.

[Placed in Library, See No. LT 5927/16/16]

- (11) A copy of the Notification No. G.S.R.1091(E) (Hindi and English versions) published in Gazette of India dated 25th November, 2016, regarding reservation of Dipside Tadekeshwar and Dungra UCG and Dipside Valia and Rajpardi UCG in Gujarat in favour of NLC India Limited for the purpose of Underground Coal Gasification under Section 28 of the Mines and Minerals (Development and Regulation) Act, 1957.

[Placed in Library, See No. LT 5928/16/16]

ग्रामीण विकास मंत्रालय में राज्य मंत्री (श्री राम कृपाल यादव): माननीय अध्यक्ष महोदया, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ :-

(एक) ग्रामीण प्रबंधन संस्थान आणंद, आणंद के वर्ष 2015-2016 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS AND MINISTER OF STATE IN THE MINISTRY OF SHIPPING (SHRI PON RADHAKRISHNAN): Madam, I beg to lay on the

Table: --

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 394 of the Companies Act, 2013:-

- (a) (i) Review by the Government of the working of the Dredging Corporation of India Limited, Visakhapatnam, for the year 2015-2016.
- (ii) Annual Report of the Dredging Corporation of India Limited, Visakhapatnam, for the year 2015-2016, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 5930/16/16]

- (b) (i) Review by the Government of the working of the Shipping Corporation of India Limited, Mumbai, for the year 2015-2016.
- (ii) Annual Report of the Shipping Corporation of India Limited, Mumbai, for the year 2015-2016, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 5931/16/16]

- (c) (i) Review by the Government of the working of the Central Inland Water Transport Corporation Limited, Kolkata, for the year 2015-2016.
- (ii) Annual Report of the Central Inland Water Transport Corporation Limited, Kolkata, for the year 2015-2016, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 5932/16/16]

- (d) (i) Review by the Government of the working of the Sethusamudram Corporation Limited, Chennai, for the year 2015-2016.
- (ii) Annual Report of the Sethusamudram Corporation Limited, Chennai, for the year 2015-2016, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 5933/16/16]

- (e) (i) Review by the Government of the working of the National Highways and Infrastructure Development Corporation Limited, New Delhi, for the year 2015-2016.
- (ii) Annual Report of the National Highways and Infrastructure Development Corporation Limited, New Delhi, for the year 2015-2016, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 5934/16/16]

- (2) (i) A copy of the Annual Accounts (Hindi and English versions) of the Tariff Authority for Major Ports, Mumbai, for the year 2015-2016, together with Audit Report thereon.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the Audited Accounts of the Tariff Authority for Major Ports, Mumbai, for the year 2015-2016.

[Placed in Library, See No. LT 5935/16/16]

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Seamen's Provident Fund Organisation, Mumbai, for the year 2015-2016.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Seamen's Provident Fund Organisation, Mumbai, for the year 2015-2016, together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Seamen's Provident Fund Organisation, Mumbai, for the year 2015-2016.

[Placed in Library, See No. LT 5936/16/16]

- (4) (i) A copy of the Annual Administration Report (Hindi and English versions) of the Kolkata Port Trust, Kolkata, for the year 2015-2016.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Kolkata Port Trust, Kolkata, for the year 2015-2016.
- (iii) A copy of the Annual Accounts (Hindi and English versions) of the Kolkata Port Trust, Kolkata, for the year 2015-2016, together with Audit Report thereon.
- (iv) A copy of the Review (Hindi and English versions) on the Audited Accounts of the Kolkata Port Trust, Kolkata, for the year 2015-2016.

[Placed in Library, See No. LT 5937/16/16]

- (5) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Academy of Highway Engineers, Noida, for the year 2015-2016, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Academy of Highway Engineers, Noida, for the year 2015-2016.

[Placed in Library, See No. LT 5938/16/16]

- (6) (i) A copy of the Annual Administration Report (Hindi and English versions) of the Calcutta Dock Labour Board, Kolkata, for the year 2015-2016, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Calcutta Dock Labour Board, Kolkata, for the year 2015-2016.

[Placed in Library, See No. LT 5939/16/16]

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION (DR. SANJEEV BALYAN): Madam, I beg to lay on the Table: --

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Narmada Control Authority, Indore, for the year 2015-2016, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Narmada Control Authority, Indore, for the year 2015-2016.

[Placed in Library, See No. LT 5940/16/16]

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Betwa River Board, Jhansi, for the year 2015-2016, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Betwa River Board, Jhansi, for the year 2015-2016.

[Placed in Library, See No. LT 5941/16/16]

(3) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 394 of the Companies Act, 2013:-

- (i) Review by the Government of the working of the National Projects Construction Corporation Limited, New Delhi, for the year 2015-2016.
- (ii) Annual Report of the National Projects Construction Corporation Limited, New Delhi, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 5942/16/16]

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI JAYANT SINHA): Madam, I beg to lay on the Table: --

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 394 of the Companies Act, 2013:-

- (i) Review by the Government of the working of the Air India Limited, New Delhi, for the year 2014-2015.
 - (ii) Annual Report of the Air India Limited, New Delhi, for the year 2014-2015, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
- Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(2)

[Placed in Library, See No. LT 5943/16/16]

(3) A copy of the Aircraft (Carriage of Dangerous Goods) Amendment Rules, 2016 (Hindi and English versions) published in Notification No. G.S.R.275(E) in Gazette of India dated 3rd March, 2016 under Section 14A of the Aircraft Act, 1934.

- (4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

[Placed in Library, See No. LT 5944/16/16]

(5) A copy of the Memorandum of Understanding (Hindi and English versions) between the Air India Limited and the Ministry of Civil Aviation for the year 2016-2017.

[Placed in Library, See No. LT 5945/16/16]

खाद्य प्रसंस्करण उद्योग मंत्रालय में राज्य मंत्री (साध्वी निरंजन ज्योति): माननीय अध्यक्ष महोदया, मैं निम्नलिखित पत्र सभा पटल पर रखती हूँ :-

1. (एक) राष्ट्रीय खाद्य प्रौद्योगिकी उद्यमिता और प्रबंधन संस्थान, सोनीपत के वर्ष 2015-2016 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे,

(दो) राष्ट्रीय खाद्य प्रौद्योगिकी उद्यमिता और प्रबंधन संस्थान, सोनीपत के वर्ष 2015-2016 के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 5946/16/16]

THE MINISTER OF TEXTILES (SHRIMATI SMRITI ZUBIN IRANI): Madam, on behalf of Shri Ajay Tamta, I beg to lay on the Table: --

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Apparel Export Promotion Council, New Delhi, for the year 2015-2016, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Apparel Export Promotion Council, New Delhi, for the year 2015-2016.

[Placed in Library, See No. LT 5947/16/16]

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Ahmedabad Textile Industry's Research Association, Ahmedabad, for the year 2015-2016, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Ahmedabad Textile Industry's Research Association, Ahmedabad, for the year 2015-2016.

[Placed in Library, See No. LT 5948/16/16]

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Northern India Textile Research Association, Ghaziabad, for the year 2015-2016, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Northern India Textile Research Association, Ghaziabad, for the year 2015-2016.

[Placed in Library, See No. LT 5949/16/16]

- (4) (i) A copy of the Annual Report (Hindi and English versions) of the Bombay Textile Research Association, Mumbai, for the year 2015-2016, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Bombay Textile Research Association, Mumbai, for the year 2015-2016.

[Placed in Library, See No. LT 5950/16/16]

- (5) (i) A copy of the Annual Report (Hindi and English versions) of the Central Wool Development Board, Jodhpur, for the year 2015-2016, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Wool Development Board, Jodhpur, for the year 2015-2016.

[Placed in Library, See No. LT 5951/16/16]

- (6) (i) A copy of the Annual Report (Hindi and English versions) of the Wool Industry Export Promotion Council, Mumbai, for the year 2015-2016, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Wool Industry Export Promotion Council, Mumbai, for the year 2015-2016.

[Placed in Library, See No. LT 5952/16/16]

(7) A copy of the Memorandum of Understanding (Hindi and English versions) between the Cotton Corporation of India Limited and the Ministry of Textiles for the year 2016-2017.

[Placed in Library, See No. LT 5953/16/16]

- (8) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Fashion Technology, New Delhi, for the year 2015-2016, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Fashion Technology, New Delhi, for the year 2015-2016.

[Placed in Library, See No. LT 5954/16/16]

(9) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 394 of the Companies Act, 2013:-

- (i) Review by the Government of the working of the National Textile Corporation Limited, New Delhi, for the year 2015-2016.
- (ii) Annual Report of the National Textile Corporation Limited, New Delhi, for the year 2015-2016, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 5955/16/16]

